

CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH

OA No.664/04

Jabalpur, this the 20th day of August, 2004.

C O R A M : Hon'ble Mr.M.P.Singh, Vice Chairman  
Hon'ble Mr.A.K.Bhatnagar, Judicial Member

Pappu Lal Kori  
S/o Shri Chakodi Lal Kori  
R/o H.No.1680, Baldi Kori Ki Dafai,  
Siddh Ward  
Jabalpur (MP)

Applicant

(By advocate None)

Versus

1. Union of India through  
The Secretary  
Ministry of Defence  
New Delhi.

2. The General Manager  
Ordnance Factory  
Khamaria  
Jabalpur (MP)

3. Assistant Labour Welfare  
Commissioner, Labour  
Welfare Department,  
Ordnance Factory  
Khamaria, Jabalpur.

Respondents

(By advocate Shri P,Shankaran)

O R D E R (oral)

By M.P.Singh, Vice Chairman

By filing this OA, the applicant has sought employment assistance on compassionate ground.

2. The brief facts of the case are that the applicant's father late Shri Chakodi Lal Kori was an employee of the Ordnance Factory, Khamariya, who died on 12.10.96. The applicant submitted his application for appointment on compassionate ground. Till now the respondents have not considered his application for employment assistance on compassionate ground. Hence he has filed this OA.

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2. In the facts and circumstances of the case, we deem it appropriate to direct the respondents to consider the representation of the applicant dated 26.8.02 (Annexure A3) and this original application also as part of the representation, and dispose of it by passing a speaking, detailed and reasoned order, within three months from the date of receipt of a copy of this order, and communicate to the applicant.

(A.K.Bhatnagar)  
Judicial Member

(M.P. Singh)  
Vice Chairman

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 PN Mishra  
 P. Shukla

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